

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 26.10.2017

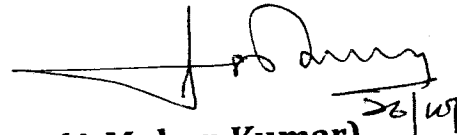
ORDER NO. 149 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 140/2017 for CESTAT Delhi** to the extent indicated below :-

On 27.10.2017 at 02.30.P.M. Hon'ble Sh. S.K. Mohanty, Member (J) will hear the following re-listed matter:

1. C/53234/2014-SM

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 26.10.2017

ORDER NO. 150 of 2017


Hon'ble President is pleased to order the following sitting commencing from **30.10.2017 to 10.11.2017 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 06.11.2017 and 07.11.2017	Anti Dumping matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 30.10.2017 to 10.11.2017	Excise Division Bench Matters.
Hon'ble Sh. S.K.Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	From 30.10.2017 to 10.11.2017	Customs & Service Tax Division Bench Matters.
Hon'ble Sh. M.V. Ravindran, Member (Judicial)	From 30.10.2017 to 03.11.2017	Single Member Matters as notified

Note :

1. On 06.11.2017 and 07.11.2017, the original benches will resume after the Anti-Dumping matters are over.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order


26/10/17

(A.Mohan Kumar)
Registrar

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Dy. Registrar